

## Allahabad Bench

CP No.(IB)163/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2019

NAME OF THE COMPANY: Dr. Prashant Rastogi Singh Vs. Anand Nirog Dham Hospital Pvt. Ltd.

SECTION OF I &amp; B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Sanchit Garga	Adv.	Operational Cr.	Namman Rajvanshi
2.	Namman Rajvanshi			

Sh. Namman Rajvanshi, Advocate alongwith Sh. Sanchit Garg, Advocate for the Operational Creditor is present.

Sh. Wasim, proxy on behalf of respondent counsel Sh. Anil Tiwari appeared and seeks one week time for filing the reply. Hence, last opportunity is given to the respondent for filing reply by serving an advance copy to the petitioner.

List the matter on 25<sup>th</sup> September, 2019.

Dated: 13.09.2019

- Sd. -

A.R.K SINHA  
MEMBER (J)